

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**WELLWORTH SECURITIES LIMITED (WSL)****Registered Office : Gut No. 74, Farola, Paithan Road, Aurangabad – 431 005, Maharashtra**

The details subsequent to the completion of the offer made vide Public Announcement dated March 05, 2007 (“PA”), Corrigendum to PA dated June 22, 2007 and Letter of Offer dated June 23, 2007 is being issued by VC Corporate Advisors Private Limited (“Manager to the offer”) in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 (“Regulations”) and subsequent amendments thereto on behalf of Mr. Sandeep Jhaveri & Mrs. Rajul S. Jhaveri (“Acquirers”) to acquire upto 6,15,000 paid-up Equity Shares of Rs.10/- each of WSL, representing 20% of the fully paid-up equity and voting share capital at a price of Rs. 5/- per share, payable in cash are as under:

1. Name of the Target Company : **WELLWORTH SECURITIES LIMITED**
2. Name and Address of the Acquirer(s) including PACs : **MR. SANDEEP JHAVERI & MRS. RAJUL S. JHAVERI** both residing at Crest, 9th Road (N-S) No-21, Nutan Laxmi Society, 6th Floor, JVPD Scheme, Vile Parle (W), Mumbai - 400 049
3. Name of Manager to the offer : **VC CORPORATE ADVISORS PRIVATE LIMITED**
4. Name of Registrar to the offer : **NICHE TECHNOLOGIES PRIVATE LIMITED**
5. Offer details
 - a) Date of Opening of the Offer : Wednesday, July 4, 2007
 - b) Date of Closing of the Offer : Monday, July 23, 2007
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs 5.00/-		Rs 5.00/-	
2.	Share holding of acquirers (No. & %) before MOU/P.A.	21,21,000 (68.97%)		21,21,000 (68.97%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	1,75,000 (5.69%)		1,75,000 (5.69%)	
4.	Shares acquired in the Open Offer (No. & %)	6,15,000 (20%)		4,50,000 (14.64%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs 30,75,000/-		Rs 22,50,000/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	29,11,000 (94.66%)		27,46,000 (89.30%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		7,79,000 (25.34%)	1,64,000 (5.34%)	7,79,000 (25.34%)	3,29,000 (10.70%)

7. Status of the Escrow Account, whether released or not : Out of Rs 8,00,000/- held in Escrow Account an amount of Rs. 7,00,000/- was transferred into Special Account on 28.07.2007 for making payment to the shareholders who have validly tendered shares in the open offer. The Balance amount lying in the Escrow Account is yet to be released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement is expected to be available on the SEBI's website www.sebi.gov.in

Issued by :



Manager to the offer :
VC CORPORATE ADVISORS PRIVATE LIMITED
 SEBI REGN NO : INM000011096
 (Contact Person: Mr. Tanmay Kumar Saha)
 31, Ganesh Chandra Avenue,
 2nd Floor, Suite No. 2C, Kolkata – 700 013
 Tel :- (033) 2225 3940 / 41, Fax : - (033) 2225 3941
 Email : mail@vccorporate.com

On behalf of Acquirers : **Mr. Sandeep Jhaveri & Mrs. Rajul S. Jhaveri**
 Place: Kolkata

Date: 07.08.2007